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Regulation/laws for social media

- 620. SHRI P. BHATTACHARYA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:
- whether it is a fact that Government is preparing the social media regulation/ laws to regulate social media; and
 - (b) if so, the details and salient/key features of these regulations?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI DHOTRE SANJAY SAMRAO): (a) and (b) Yes, Sir. The social media platforms are intermediaries as defined in the Information Technology (IT) Act, 2000. They have to follow certain due diligence as prescribed in the Information Technology (Intermediaries Guidelines) Rules, 2011 notified under Section 79 of the IT Act. Ministry of Electronics and Information Technology (MeitY) had proposed to amend the said rules and the proposed amendments were published on MeitY website on 24.12.2018 inviting public comments by 31.01.2019. The comments so received were published on MeitY's website on 06.02.2019 inviting counter comments by 14.02.2019. MeitY received 171 comments and 80 counter comments from individual, civil society, industry associations and organisations. The comments so received have been analysed and rules are being finalised. Key features of proposed amendments in the due diligence to be followed by intermediaries are: (i) periodically informing the users for compliance of rules and regulations, users agreement and privacy policy, (ii) traceability of the originator of the information, (iii) significant intermediaries having more than 50 lakh users to have an office in India and to appoint a nodal officer for liaisoning with law enforcement agencies, (iv) removal of malicious content in 24 hours upon receiving a court order or when notified by appropriate Government, (v) deployment of technology based automated tools or appropriate mechanisms for proactively identifying and removing or disabling public access to unlawful information or content, etc.

Allocation to textile industries under PMKVY

- 621. SHRI SANJAY SINGH: Will the Minister of TEXTILES be pleased to state:
- money allocated to textile industries under PMKVY for the past three years, (a) State-wise;

- (b) number of persons provided with skill training in spinning mills/garment making units within textile industries, State-wise;
- (c) number of PMKVY trainees appointed as regular workers in the industry, State-wise for the past three years; and
- (d) State-wise percentage of textile workers covered under EPF/ESI and other statutory social welfare measures?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) There is no industry-wise allocation of money under PMKVY 2.0.

(b) and (c) Under PMKVY Special Projects, National Skill Development Corporation (NSDC) has collaborated with textile mills association namely Indian Texpreneurs Federation, The Southern Mills Association and Tamil Nadu Mills Association for skilling of candidates. Post certification, the successful candidates are employed in partner mills of these associations. So far more than 9000 candidates have been trained and 6000 have been provided placement. The details are as given below:-

PIA Name	Enrolled	Trained	Assessed	Certified	Reported
					Placed
Indian Texpreneurs Federation	7562	7562	6227	6141	5952
Tamil Nadu Spinning Mills Association	1485	854	325	322	184
The Southern India Mills Association	1125	843	483	475	326
Grand Total	10172	9259	7035	6938	6462

In addition to the above skill training conducted by Ministry of Skill Development and Entrepreneurship, skill training has been conducted by Ministry of Textiles in all value chains of textile sector, the State-wise details of which are given in Statement-I (*See* below).

(d) The details of State-wise textile workers covered under EPF are given in Statement-II.

Statement-I

Details of State-wise trained people under Integrated Skill

Development Scheme (ISDS)

Sl. No. State Trained			
1. A	ndhra Pradesh	96017	
2. A	ssam	5593	
3. A	runachal Pradesh	723	
4. Bi	har	28748	
5. Cl	nandigarh	131	
6. Cl	nhattisgarh	11741	
7. Da	adra and Nagar Haveli	174	
8. Da	aman and Diu	585	
9. De	elhi	19477	
10. G	ujarat	111166	
11. H	aryana	53966	
2. H	imachal Pradesh	1660	
3. Ja	mmu and Kashmir	3625	
4. Jh	arkhand	11543	
5. K	arnataka	127676	
16. Ko	erala	7838	
7. M	adhya Pradesh	80015	
18. M	aharashtra	37017	
9. M	anipur	4268	
20. M	eghalaya	921	
21. M	izoram	59	
22. Na	agaland	79	

	Written Answers to	[RAJYA SABHA]	Unstarred Questions
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Sl. No	o. State	Trained
23.	Odisha	43085
24.	Puducherry	989
25.	Punjab	10837
26.	Rajasthan	53170
27.	Sikkim	526
28.	Tamil Nadu	179350
29.	Telangana	36404
30.	Tripura	8627
31.	Uttar Pradesh	116671
32.	Uttarakhand	481
33.	West Bengal	61383
	TOTAL	1114545

Statement-II

State-wise details of textile workers covered under EPF

Contributing Members in Textile Industries (Industry Codes = 6,70 and 73), Wage month September, 2019

Sl. No. State		Establishments	Contributing Members		% in Textile	Percentage share of the State of	
			Total	Textile		Textile Workers	
1	2	3	4	5	6	7	
1.	Andaman and Nicobar Islands	363	14822	0	0.00	0.00	
2.	Andhra Pradesh	16559	1108094	59852	5.40	2.57	
3.	Arunachal Pradesh	n 312	5535	0	0.00	0.00	
4.	Assam	5151	255630	1007	0.39	0.04	
5.	Bihar	5700	444460	1035	0.23	0.04	

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1	2	3	4	5	6	7
6.	Chandigarh	5916	413146	14341	3.47	0.62
7.	Chhattisgarh	7446	442501	1406	0.32	0.06
8.	Delhi	26631	2839958	29488	1.04	1.27
9.	Goa	2712	183682	187	0.10	0.01
10.	Gujarat	44451	3138057	275994	8.80	11.85
11.	Haryana	23038	2414602	186405	7.72	8.00
12.	Himachal Pradesh	5691	320190	17111	5.34	0.73
13.	Jharkhand	8065	463855	8465	1.82	0.36
14.	Karnataka	43983	5525733	362969	6.57	15.59
15.	Kerala	15466	1057707	33926	3.21	1.46
16.	Madhya Pradesh	17672	1084438	51123	4.71	2.20
17.	Maharashtra	84720	9433986	164298	1.74	7.06
18.	Manipur	386	14205	33	0.23	0.00
19.	Meghalaya	686	34382	78	0.23	0.00
20.	Mizoram	104	3578	0	0.00	0.00
21.	Nagaland	229	8208	131	1.60	0.01
22.	Odisha	11813	722144	5265	0.73	0.23
23.	Punjab	15436	686797	114352	16.65	4.91
24.	Rajasthan	19786	1150298	117511	10.22	5.05
25.	Tamil Nadu	58187	5141278	667565	12.98	28.67
26.	Telangana	22593	2835955	16040	0.57	0.69
27.	Tripura	663	27265	236	0.87	0.01
28.	Uttar Pradesh	33183	2118934	143864	6.79	6.18
29.	Uttarakhand	5967	540340	7763	1.44	0.33
30.	West Bengal	34411	2631192	48204	1.83	2.07
	Total	517320	45060972	2328649	5.17	100.00